

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2952
ANSWERED ON:21.03.2002
GODHRA TRAIN FIRE INCIDENT
ARUN KUMAR;CHANDRESH PATEL KORDIA

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of persons killed/injured in Godhra train fire incident on February 27, 2002;
- (b) the details of compensation paid to the injured and families of the deceased ;
- (c) the number of miscreants arrested;
- (d) whether most of the RPF and GRP personnel in duty at Godhra Railway Station were not available when the mob attacked the train ;
- (e) if so, the reasons therefor and the action taken against the guilty;
- (f) whether the RPF is not empowered to open fire in such acts at railway stations and if so, the steps taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIST
RAILWAYS(SHRI O. RAJAGOPAL)

- (a) 58 persons were killed and 38 passengers were injured in Godhra train fire incidents on 27.2.2002.
- (b) Rs. 15,000/- was paid to each of family of the deceased, Rs. 5,000/- each to the grievously injured and Rs.500/- each to those who suffered simple injury as ex- gratia.
- (c) As per information available with this Ministry, 60 persons have been arrested so far.
- (d) No, Sir. The staff was available in their respective duty beats.
- (e) Does not arise.
- (f) No, Sir. RPF personnel are empowered to exercise right of private defence under such circumstances.